

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. No.164 OF 2006**

Friday, this the 13th day of July, 2007

**CORAM :**

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN  
HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

1. S.M.Shaik Mujeeb Rahman  
Travelling Ticket Examiner (Sleeper)  
Southern Railway, Palghat Junction  
Resident of "Al Hilat" Cottage  
Puduppariyaram P.O  
Palakkad - 678 733
2. P.T. Ramadas.  
Chief Travelling Ticket Inspector -I  
Southern Railway, Palghat Junction  
Resident of "Suhruda"  
Olavakkot P.O  
Palakkad - 678 002
3. V. Rajesh  
Travelling Ticket Examiner (Sleeper)  
Southern Railway, Palghat Junction  
Resident of "Thankam"  
Kootupura, Olavakkot P.O  
Palakkad - 678 002 : Applicants

(By Advocate Mr. M.P.Varkey )

**Versus**

1. Union of India represented by Chairman  
Railway Board & Ex officio  
Principal Secretary to the Government  
Ministry of Railways, Rail Bhawan  
New Delhi
2. Advisor, Passenger Marketing  
Railway Board, Rail Bhawan, New Delhi
3. General Manager, Southern Railway  
Chennai-600003..
3. Senior Divisional Commercial Manager  
Southern Railway, Palghat Division,  
Palakkad : Respondents

(By Advocate Mrs. Sumathi Dandapani, Senior with Ms..P.K.Nandini )

The application having been heard on 13.07.2007, the Tribunal on the same day delivered the following :

**ORDER**

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN**

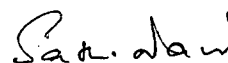
The applicants herein are aggrieved by the Railway Board's circular dated 18.07.2005 at Annexure A-4 by which they were denied the sitting accommodation. In the reply statement filed by the 3rd respondent, it is submitted that it is only a mis apprehension of the applicants as Annexure A-4 order has been kept in abeyance till further orders.

2. In view of the submissions made above, the OA is closed as pre-mature at this stage. No costs.

Dated, the 13th July, 2007.



**K.B.S. RAJAN  
JUDICIAL MEMBER**



**SATHI NAIR  
VICE CHAIRMAN**

VS